

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

105. C.A.(CAA)/60(MB)2024

IN THE MATTER OF

ASHAR CONSTRUCTION PRIVATE LIMITED

Section 230 of the Companies Act, 2013

Order Delivered on 17.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Hemant Sethi (PH)

For the Respondent:

ORDER

Adjourned to **24.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)